

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP(CAA) No. 122/NCLT/AHM/2017
c.w. CA(CAA) No. 91/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Idea Cellular Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MIHIR JOSHI	SR. ADVOCATE	PETITIONER	PARINI. K. SHAH
2.	SANDEEP SINGHI	ADVOCATES		
3.	PRANJAL BUCH			
4.	PARINI SHAH			
5.	Pathik Acharya		For RD Alben.	G.I. Shah
	for Devang Vyas			

ORDER

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch with Learned Advocate Ms. Parni Shah present for Petitioner. Learned Advocate Mr. Pathik Acharya i/b Learned Advocate Mr. Devyang Vyas present for Regional Director.

Letter from Income Tax Authorities received.

At request of counsel for Regional Director.

List the matter on 21.12.2017.

Manu
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

Bikki Raveendra Babu
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL